

F.No. 27(39)/Trans.Policy/CESTAT/Admn.08  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 10.02.2017

OFFICE ORDER

In continuation to the office order dated 16.8.2016, wherein Shri Ashok K. Arya, Member (T) was temporarily transferred from CESTAT Bangalore to CESTAT Delhi for a period of six months, the Hon'ble President is pleased to consider the request of Shri Ashok K. Arya, Member (T) and ordered for his permanent transfer to CESTAT Delhi w.e.f. 16.2.2017.

Shri Ashok K. Arya, Member (T) is entitled only for Composite transfer grant and no TA/ DA will be paid, as per his request.

By Order

  
(A. Mohan Kumar) 10/2/17  
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Hon'ble Shri S.S. Garg, Member (J), CESTAT, Bangalore
3. Hon'ble Shri Ashok K. Arya, Member (T), CESTAT, Delhi
4. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
5. P.A. to Registrar, CESTAT, New Delhi
6. Deputy Registrar/ Asstt. Registrar, CESTAT, Delhi/ Bangalore
7. The Pay & Accounts officer, M/o Finance, Deptt. of Revenue, Delhi
8. Accounts Officer, Cash Section, CESTAT, New Delhi
9. Personal file/ Service Book
10. Website /Guard file/ Office copy

  
Deputy Registrar